

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/6(CHE)2023**

**NAME OF THE PETITIONER : M/s.Small Industries Development Bank of India (SIDBI)**

**NAME OF THE RESPONDENT(S) : Smt.Annny Johnson**

**UNDER SECTION : Sec 95 of IBC, 2016**

**ORDER**

Ld. Counsel for Respondent is present.

Ld. Counsel for Respondent states that they have received copy of the application and undertakes to file Vakalat . Ld. Counsel for Respondent is directed to file Vakalat within a period of **one week** from the date of this order

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, Sanjay Singal &Anr Vs Union of India &Ors, post this matter on **17.04.2023** for further hearing.

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**  
ss

-SD-

**Justice (Retd.) T.KRISHNA VALLI**  
**MEMBER (JUDICIAL)**